[Translation]

Pay and Allowances to Group 'B' Civilian Employees of A.F.H.Q.

- 5461. SHRI KALI PRASAD PANDEY: Will the Minister of DEFENCE be pleased to state:
- (a) whether Government have reconsidered the pay scales and allowances of 'B' group civilian employees of the Armed Forces Headquarters and made necessary revision therein as per the recommendations of the Fourth Pay Commission;
- (b) if so, the date since when the pay increase was effected and the salient points thereof; and
- (c) if not, the reasons therefor and the time ty which these will be made effective?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE: (SHRI SHIVRAJ V. PATIL): (a) The Government have considered the revision of pay scales and allowances of Group 'B' civilian employees of Armed Forces Headquarters in the light of the recommendations of the Fourth Central Pay Commission.

- (b) The orders on the accepted recommendations have been made applicable from 1-1-86. The salient points are contained in S.R.O. No. 12(E) published in Gazette of India Extraordinary on 23 Sep. 86, S.R.O. No. 13(E) published in Gazette of India Extra-ordinary dated 29 Sep. 86 and S.R.O. 9(E) published in the Gazette of India Extraordinary dated 20 Mar. 87.
 - (c) Does not arise.

Co-operative Cotton Mill in M.P.

- 5462. SHRI AJAY MUSHRAN: Will the Minister of TEXTILES be pleased to state:
- (a) whether his Ministry propose to set up a co-operative cotton mill in Madhya Pradesh during the Seventh Five Year Plan; and
 - (b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S: KRISHNA KUMAR): (a) Union Government do not set up co-operative cotton mills.

(b) Does not arise in view of (a) above.

[English]

Harpoon Missiles Acquired by Pakistan

- 5463. SHRI K.P. UNNIKRISHNAN: Will the Minister of DEFENCE be pleased to state:
- (a) whether the Ministry has seen the reports that Pakistan has acquired submarine launched Harpoon Missiles recently
- (b) main features and range of this missile system; and
- (c) implications for India's security, resulting from acquisition of these missiles by Pakisian Navy, and how Government propose to meet the situation?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

- (b) Harpoon Missiles are a second generation sea-skimming antiship missiles with an all weather capability and a range of about 110 km.
- (c) Government of India keeps all developments having a bearing on the country's security under constant observation and initiates appropriate countermeasures, from time to time, to maintain defence preparedness. The Indian Navy is re-equipped and modernised in keeping with the emerging threat perceptions.

Counter Purehase Agreement with M/s. Bofors

- 5464. SHRI K.P. UNNIKRISHNAN: Will the Minister of COMMERCE be pleased to state:
- (a) whether M/s. A.B. Bofors have started counter-purchase of commodities under its agreement with the State Trading Corporation of India (STC);
- (b) the quantity and value and details of commodities purchased so far by M/s. A.B. Bofors under this agreement; and
- (c) whether negotiations were held in London between the representatives of